

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 172 OF 2019 & IA No. 713 OF 2019 & IA No. 712 OF 2019

Dated: 24th October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Arjun Green Power Pvt Ltd

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Parinay Deep Shah for A1
Surabhi Pandey for A1
Ritika Singhal for A1

Counsel for the Respondent(s) : Susan Mathew for R2
Mohan Lal Goyal for R2
Bipin Gupta for R3, R5

ORDER

List the matter for hearing on **16.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK